OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 23481-511 /Admn. 1/THC/2023

Dated, Delhi The 2 7 MAR 2023

Copy of notice dated 22.03.2023 and revised notice dated 21.03.2023 issued by DSSSB are forwarded for information and necessary action to:

- 1. All the Ld. Principal District & Sessions Judges, West/North/North-West/South/South-East/South-West/East/North-East/Shahdara/New Delhi.
- 2. Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) CBI, Rouse Avenue Court Complex, New Delhi.
- 3. Ld. Principal Judge, Family Court (HQ), Dwarka, New Delhi.
- 4. Ld. Presiding Officers, JJBs, Delhi/New Delhi.
- 5. Ld. Presiding Officer, Railway Court, Old Delhi, Railway Station, Delhi.
- 6 The Website Committee with the request to upload the same on the official website of the Delhi District Courts.
 - 7. The Branch in-Charge, R&I Branch, Central, THC, West/North/North-West/South/South-East/South-West/East/North-East/Shahdara/New Delhi with request to affix the same on all the Notice Boards / other conspicuous places at their respective court complexes for vide publicity of the said notices.

District Judge (Commercial Court)-07, Central/ Officer in-Charge, Admn-I, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.



GOVERNMENT OF NCT OF DELHI DELHI SUBORDINATE SERVICES SELECTION BOARD FC-18, INSTITUTIONAL AREA, KARKARDOOMA, DELHI - 110092

PHONE: 011-22378380 www.dsssb.delhigovt.nic.in

F. 55(266)/DSSSB/Exam/2021/293

Dated: 21.03.2023

REVISED NOTICE

Sub:- Regarding conduction of AAO examination.

In continuation of Notice issued vide No. F. 55(266)/DSSSB/Exam/2021/273 dated: 16.03.2023, whereby an instruction for the candidates appearing in AAO Exam was given that each candidate may sign in the space provided in the admit card and get it attested/verified from Head of the office of the respective department and may carry it during the exam. In addition to above it is hereby conveyed that in addition to attestation/verification of signature, photograph appended on admit card is also required to be attested/verified by the Head of the office of the concerned department.

Further, the candidates will not be allowed to enter in the examination venue in the absence of verified signature and photograph on admit card from the respective Head of office.

Dy. Secretary (Exam)

Copy to:-

1. S.A(IT) for uploading the same on website of DSSSB.



GOVERNMENT OF NCT OF DELHI DELHI SUBORDINATE SERVICES SELECTION BOARD FC-18, INSTITUTIONAL AREA, KARKARDOOMA, DELHI - 110092

PHONE: 011-22378380 www.dsssb.delhigovt.nic.in

F. 55(266)/DSSSB/Exam/2021/293-94

Dated: 22.03.2023

NOTICE

Sub:- Conduction of AAO examination, downloading of admit card- reg.

All the candidates appearing for AAO exam (Part-I & II) are hereby informed that downloading of admit card will be started from today evening i.e. 22.03.2023 and the candidates can download the same after visiting the website of DSSSB i.e. https://dsssb.delhi.gov.in by using their Roll No. as login ID and date of birth as password in DD/MM/YYYY format for downloading the admit card. An SMS will be delivered on candidate's mobile No. to convey their Roll No. as Login ID. Separate admit card will be issued for each paper separately and the same may be downloaded by scrolling down the page.

The candidates who have not mentioned their mobile No. in the application form are advised to update their mobile no. by visiting the office of DSSSB personally by 23.03.2023 positively or send a request to update the mobile no. on this email Id has became dsssbriggmail.com with the details like Name, DOB, Department, Post and Mobile No.

Moreover, a facilitation counter will also be established at DSSSB office at FC-18, Institutional Area, Karkardooma, Delhi-110092 on dated 25.03.2023 to 27.03.2023 between 10.00 AM to 05.00 PM to facilitate the candidates for downloading the admit card as well as to redress other quarries regarding AAO Exam.

Dy. Secretary (Exam) :DSSSE

Copy to:-

- 1. S.A(IT) for uploading the same on website of DSSSB.
- COA, Pr. Accounts office, GNCTD for wide circulation of the notice among the appearing candidate.